CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No.200/00316/2018

Jabalpur, this Wednesday, the 27th day of June, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

R. Meena, S/o Shri Laxman Lal Meena, aged: 57 Yrs., Holding the post of Chief Office Superintendent, Office of Divisional Safety Commissioner, Railway Protection Force, West Central Railway, Jabalpur (M.P.) 482001, Resident of H.No.217, Lane No.13, Saraswati Colony, Kota Junction, Kota (Rajasthan) 324002, Mo. No.81078773352

-Applicant

(By Advocate – Shri S.K. Nandy)

Versus

- 1. Union of India through its Secretary, Ministry of Railways, Rail Bhawan, New Delhi 110001.
- 2. Director General, Railway Protection Force, Railway Board, Rail Bhawan, New Delhi 110001.
- 3. Principal Chief Security Commissioner, Railway Protection Force, West Central Railway, Jabalpur (M.P.) 482001.
- 4. Divisional Security Commissioner, Railway Protection Force, West Central Railway, Jabalpur (M.P.) 482001.
- 5. Shri Manoj Kumar Jain, Presently holding the post of Chief Office Superintendent, O/o Principal Chief Security Commissioner, Railway Protection Force, West Central Railway, Jabalpur (M.P.) 482001 Respondents

(By Advocate – Shri N.S. Ruprah for the official respondents)

ORDER (ORAL)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, O.A is dismissed as withdrawn.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

am/-